

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/974/2019 IN CP/468/IB/2017  
NAME OF PETITIONER : G.V.Ravikumar  
NAME OF RESPONDENT : Jasvir & 2 Ors  
SECTION : Sec.60(5) of IBC

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**ORDER**

The Petitioner is represented by Ld. Counsel Mr. B. Dhanaraj and the Respondents – 2 & 3 are represented by Ld. Counsel Mr. Rohan Rajasekaran through video conferencing mode. None present on behalf of the Respondent -1.

There are no representations on the side of Respondents. Ld. Counsel for the Petitioner is permitted to take fresh notice to all the Respondents and to this effect, file an Affidavit of Service before this Tribunal.

List this matter on **10.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**